[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF EXCISE AND CUSTOMS)

New Delhi, the 22nd June, 2017 1 Ashadha, 1939 Saka

CORRIGENDUM

G.S.R (E).- In the notification of the Government of India in the Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, no 13/2017-Central Excise (N.T) dated the 9th June, 2017, published in the Gazette of India, Extraordinary *vide* G.S.R 566 (E) dated the 9th June, 2017;-

(i) in Table–I, against serial no 8, in the corresponding entry in column(3), against the figures and character 8.3.1, -

for "Commissioner Guwahati" read "Principal Commissioner Guwahati"

(ii) in Table-II, -

(a) against serial no 25, in the corresponding entry in column(3),

for "Kangeyam Taluks and Uthukkuli Firka and Kunnathur Firka of Avinashi Taluk"

read "Kangeyam and Uthukuli Taluks"

(b) against serial no 28, in the corresponding entry in column(3),

for "Revenue Districts namely North East Delhi, Shahdara, East Delhi and South East Delhi in the Union Territory of Delhi."

read "Part of the revenue districts of North East Delhi, Shahdara, East Delhi, South Delhi, New Delhi and South East Delhi in the Union Territory of Delhi comprising the following PIN codes 110003, 110013, 110014, 110019, 110024, 110025, 110031, 110032, 110044, 110049, 110051, 110053, 110065, 110090, 110091, 110092, 110093, 110094, 110095, 110096, 110098, 110099"

(c) against serial no 29, in the corresponding entry in column(3),

for "Revenue Districts namely Central Delhi and North Delhi in the Union Territory of Delhi"

read "Part of the revenue districts of Central Delhi, North Delhi and North West Delhi in the Union Territory of Delhi comprising the following PIN codes: 110002,

110005, 110006, 110007, 110009, 110033, 110035, 110036, 110039, 110040, 110042, 110054, 110055, 110060, 110082, 110084, 110088"

(d) against serial no 30, in the corresponding entry in column(3),

for "Revenue Districts namely South Delhi, South-West Delhi and New Delhi in the Union Territory of Delhi."

read "Part of the revenue districts of New Delhi, South Delhi, South East Delhi, and South West Delhi in the Union Territory of Delhi comprising the following PIN codes: 110001, 110004, 110010, 110011, 110012, 110016, 110017, 110020, 110021, 110022, 110023, 110028, 110029, 110030, 110037, 110038, 110043, 110045, 110046, 110047, 110048, 110050, 110057, 110061, 110062, 110066, 110067, 110068, 110069, 110070, 110071, 110072, 110073, 110074, 110075, 110076, 110077, 110078, 110079, 110080, 110097"

(e) against serial no 31, in the corresponding entry in column(3),

for "Revenue Districts namely West Delhi & North West Delhi in the Union Territory of Delhi"

read "Part of the revenue districts of North Delhi, West Delhi, Central Delhi and North West Delhi in the Union Territory of Delhi comprising the following PIN codes: 110008, 110015, 110018, 110026, 110027, 110034, 110041, 110052, 110056, 110058, 110059, 110063, 110064, 110081, 110083, 110085, 110086, 110087, 110089"

(f) against serial no 91, in the corresponding entry in column(3),

for "Uthukuli Firka and Kunnathur Firka of Avinashi Taluk"

read "Uthukuli Taluks"

(iii) in Table-III, -

In column (1) for "47, 48, 49, 50" read "46, 47, 48, 49" respectively.

[F.No 137/17/2017-Service Tax]

(Dr. Sreeparvathy S.L.) Under Secretary to the Government of India